

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 108 of 2015

Dated: **16th February, 2016**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

M/s Dada Ganpati Gaur Products Pvt. Ltd. Appellant (s)
Versus
Haryana Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Pallavi Mohan
Ms. Adrija Das

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Mr. Sandip for R-2

Mr. A.K. Gupta, HVPNL, Panchkula

ORDER

We have heard Ms. Swapna Seshadri, learned counsel appearing for the Respondent at length and her arguments in the matter are complete.

We have also heard Ms. Pallavi Mohan, learned counsel appearing for the Appellant in her rejoinder submissions and her arguments in the matter are also complete.

Both the parties are directed to file their respective written submission in the matter within two days from today.

The arguments in the matter are concluded by both the parties.

Judgment is reserved.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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